

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-521**

TP (Co. Act.)- 11(PB)/2022 Old CP No. 449/2016  
IA-(Co.Act)- 246/2023, IA/190/2023, IA/221/2022, IA/05/2023,  
IA/275/2022, CA/292/2022, IA/181/2023, IA/176/2023, IA/284/2022, IA-  
(Co.Act)- 42/2023, IA-(Co.Act)- 54/2023

**IN THE MATTER OF:**

Nitya Kukreja

....Applicant

**Vs.**

ABW Infrastructure Ltd

.....Respondent

**SECTION**

U/s 433 (e ) & 434 and 439(1) (d)

**Order delivered on 11.09.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Paramvir

For the Respondent :

**ORDER**

**IA-(Co.Act)- 246/2023 , IA/190/2023 , CA/292/2022 , IA/181/2023, IA-  
(Co.Act)- 42/2023 , IA-(Co.Act)- 54/2023 :-**

List this matter before the Regular Bench on **17.10.2023**. In the meantime, the parties shall complete the pleadings, if not already completed. It is made clear that this is the last and final opportunity given to the parties to complete the proceedings.

List all other IAs on **17.10.2023**.

**Sd/-**

**(RAHUL BHATNAGAR)  
MEMBER (T)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (J)**